RAJYA SABHA

Monday, the 3rd September, 1973/12th

Bhadra 1895 (Saka)

The House met at eleven of the clock [Mr Dfputy Chairman in the Chair]

REFERENCE TO STATE TAKEOVER OF FOODGRAINS

MR DEPUTY CHAIRMAN Papers to be luid

SHRI BHUPESH GUPTA (West Bengal)
Sa before my other item is to be taken
up I want to make a submission. You
are well aware from today's Press reports
that the Government is going back on the
assurance given about the State takeover
of wholesale trade in rice. You might have
seen the report about rice takeover in the
Press.

MR DEPUTY CHAIRMAN Shri Om Mehta Papers to be laid

SHRI BHUPESH GUPTA Sir, we want an assurance from the Government right now (Interruptions from several in Members)

श्री योगेन्द्र शर्मा (विटार) सरकार न ग्राण्वासन प्या या कि चावल के याक त्यापार का ग्राधिग्रहण करेगी । ग्रव सरकार पाठ का रही है । सरकार यहा पर ग्राण्वासन द ।

SHRI BHUPESH GUPTA Sir, we want an assurance from the Government on the floor of this House (Several interia, 115). They have gone back on their assurance about the State takeover of rice wholesale trade

श्री योगेन्द्र शर्मा सरकार यहा आण्वासन दे कि चावा के थाक व्यापार वा अधिग्रहण करेगी इस मौगर म । हीया एड नाऊ एण्यारेस द । इस बान का आण्यासन मिलना चाहिए ।

SHRI BHUPESH GUPTA You may cail Mr Fakhruddin Ali Ahmed here to explain the position Sir

(Several interruptions)

श्री योगेन्द्र शर्मा आज्वासन सरकार नहीं देगी े कि चावा के थोक त्यापार का अधिग्रहण करेगी े 25 RSS/73—1 ता यहा कार्यवाही नहीं चेतेगी । जनता भूखा मरेगी।

श्री सूरज प्रसाद (विहार) श्राप मरकार का किहार। श्राप सरकार का श्राण्वामन दन के लिये कहिये।

SHRI BHUPTSH GUPTA Sir, every-body knows what is happening (Several interruptions)

श्री योगेन्द शर्मा जब तक एण्योरेस नहीं मिलगा हम सदन की कार्यवाही नहीं चलन देगे । हम सब के सब चल जायेगे सत्नावसान हा जायगा गरकार अण्वासन द कि इस महीन मे चावल के थाक व्यापार का अधिग्रहण करगी । वह यह ग्राज्वासन दे । हम कार्यवाही नहीं चलने देगे । जब उर आण्वासन नहीं सिरगा कार्यवाही नहीं होगी।

MR DEPUTY CHAIRMAN Nothing to be recorded

(Several hon Members went on speaking)

MR DEPUTY CHAIRMAN Papers to be laid on the Table

PAPERS I AID ON THE TABLE

The Hyderabad Municipal Corporations (Amendment) Amending Act, 1973

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA) So I beg to lay on the Table, under sub-section (3) of section 3 of the Andhra Pradesh State Legislature (Delegation of Powers) Act 1973 a copy (in English and I'indi) of the Hyderabad (Amendment) Municipal Corporations 1973 enacted by the Amending Act President [Placed in Library See No LT 5594/73]

Notifications under the Andhra Pradesh Panchayat Samithis and Zi'la Parishads Act, 1959 and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAGANNATH PAHADIA) Sir on behalf of Piof Sher Singh, I beg to lay on the Table —